

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 3221
TO BE ANSWERED ON THE 28/03/2025

SPECIAL SCHEME TO PROMOTE FPOS

3221. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has formulated any special scheme to promote Farmer Producer Organisations (FPOs);
- (b) if so, the number of FPOs proposed to be established under this scheme across the country;
- (c) whether financial assistance is being provided by Government to these organisations;
- (d) If so, the total financial assistance extended to FPOs during last five years; and
- (e) the details of FPOs currently operating in Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)” is promoting FPOs. 10,000 FPOs have been registered under the scheme.

(c) & (d): The FPOs are provided assistance for FPO management cost & equity grant apart from capacity building trainings, market and credit linkages etc. FPO management cost of Rs.18 lakh over 3 years, is available to each FPO registered under the Scheme. FPO can avail matching equity grant of upto Rs.15 lakh per FPO (as against Rs.2000 contribution per farmer). Additionally, the scheme provides for credit guarantee facility upto Rs.2 crore, from eligible lending institutions.

As on 28th February, 2025, ₹590.8 crores as a FPO management cost and ₹280.3 crores as a matching equity grant has been released to the eligible FPOs.

(e): As on 28th February, 2025, 1275 FPOs are registered in the State of Uttar Pradesh under the 10,000 FPOs scheme.
